

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 224/16	TP 230/17	Hearing	391/394	Aruba Networks India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Pallavi Smriti	Petitioner	Smriti
2)	Prema Hatti	ROC	

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC and RD is present. She requested time to file report of ROC and RD. None appeared from OL office. Registry to issue notice to OL. Time granted for ROC to file report as a last chance. Affidavit of the authorised signatory of petitioner company is filed.

List it on 17.07.2017.


MEMBER (J)


MEMBER (T)